

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**STARRED QUESTION NO. 14**  
TO BE ANSWERED ON THE 02/02/2024

**INTEGRATION OF APMCs ON e-NAM**

**\*14. SHRI VIJAY PAL SINGH TOMAR:**

Will the Minister of **AGRICULTURE AND FARMERSWELFARE** be pleased to state:

- (a) whether Government has commissioned any study to evaluate the impact of integration of mandis or Agricultural Produce Market Committees (APMCs) on e-NAM with regard to fair prices;
- (b) if so, the details thereof;
- (c) whether Government has conducted any survey to get an accurate picture of the integration of e-NAM; and
- (d) if so, the details thereof, if not, whether Government is planning to conduct a survey for the same?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERSWELFARE  
(SHRI ARJUN MUNDA)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA  
STARRED QUESTION NO. 14 DUE FOR REPLY ON 02/02/2024**

(a) to (d): National Agriculture Market (e-NAM) is a pan-India electronic trading (e-trading) portal which seeks to network the existing physical APMCs through a virtual platform to create a unified national market for agricultural commodities. e-NAM provides a single window service for all APMC related information and services. This includes commodity arrivals, quality & prices buy & sell offers, provision to respond to trade offers and electronic payment settlement directly into farmers' account, among other services.

Government of India through Chaudhary Charan Singh National Institute of Agricultural Marketing (CCS NIAM), an autonomous organization of Department of Agriculture & Farmers' Welfare, had carried out the assessment of the National Agriculture Market (e-NAM) scheme, with report titled "Performance Evaluation Study of e-National Agriculture Market" (2023).

As per the report, e-NAM has benefitted each segment of the stakeholders especially farmers for fair or better price of produce, better transparency in bidding, better transparency in weighing, reduce hidden costs, etc.

As on 31.03.2023, 1361 mandis have been integrated with e-NAM platform and 1.8 crore farmers were registered with e-NAM platform. During 2022-23, the trade volume increased to 185.8 Lakh MT from 81.8 Lakh MT during 2018-19 i.e. more than 2 times increase was recorded. Similarly, during 2022-23 the trade value increased to Rs.73960.1 crore from Rs.26287.80 crore recorded during 2018-19 i.e. more than 2 times increase was recorded.

Inter-mandi trade increased from Rs.436.3 crore during 2022-23 (April-December) to Rs.1137.1 crore during 2023-24 (April-December) i.e. more than 2 times was recorded. Similarly, Inter-State trade increased from Rs.1 crore during 2022-23 (April-December) to Rs.40 crore during 2023-24 (April- December). As on 31.12.2023, total trade value of Rs.3 Lakh crore was recorded on e-NAM platform.

In order to decentralize the fund sanctioning power to meet the local requirements and to give liberty to States/UTs to decide upon and to expand the e-NAM operation beyond APMC markets yards, the operational guidelines of e-NAM have been modified with the major objectives as; to integrate more markets, promoting inter-mandi trade within State and inter-state trade, warehouses based sale and eNWR trade, formalize new modules to provide benefits to the farmers/ FPOs, to open the e-NAM platform beyond APMC/ RMC mandis etc.

Additionally, following modules have been launched under e-NAM

- (i) e-NAM as Platform of Platforms: The module of e-NAM as Platform of Platforms (PoP) has been launched by integrating IT platform of different service providers of agricultural services such as trading, transportation, sorting, grading and other aspects of value chain.
- (ii) FPO based trading module – This module enables FPO's to sell their produce directly from collection centers by uploading produce details with picture/quality parameters online, without the need to physically bring the produce to the mandis.
- (iii) Farmgate module-Enables the farmers to upload lot-wise details of their produce with picture/quality parameters and avail the bidding facility.
- (iv) Warehouse based trading module- Farmers can sell their produce from WDRA registered warehouses which are listed as 'notified market area' aka 'deemed mandi', hence do not have to physically bring the produce from warehouse to the nearest mandi for trade.

- (v) QR code facility- This feature facilitates Gate Entry, LOT information, Quality assaying certificate and place bids by scanning the QR code. This feature promotes transparency and enhances overall market efficiency.

Further, eNAM platform is being integrated with Open Network for Digital Commerce (ONDC) platform to create a digital ecosystem to leverage the expertise of individual platforms across various segments of Agriculture value chain. e-NAM architecture is being enhanced to make it compliant with ONDC protocol so that the agriculture ecosystem of both public sector and private sector digital platforms seamlessly integrate as a part of the national Open Network being established with the following benefits for the stakeholders:-

- i. Seller on eNAM gets an alternate option to sell their produce to buyers outside of eNAM platform, at a fixed price, through buyers registered on multiple buyer apps of ONDC.
- ii. eNAM traders (buyers) through ONDC to access sellers outside of eNAM platform, registered on multiple seller apps of ONDC.

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